

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DHARITRI INFRAVENTURE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	DHARITRI INFRAVENTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/03/2014
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2014PTC201136
5.	Address of the registered office and principal office (if any) of corporate debtor	ROOM NO. 606-A, 6TH FLOOR, MERLIN INFINITE DN- 51, SECTOR-V, SALT LAKE CITY KOLKATA Parganas North WB 700091 IN
6.	Insolvency commencement date in respect of corporate debtor	19/12/2019 (date of receipt of order from NCLT 30/12/2019)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of Insolvency commencement date which is 16/06/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kamal Prakash Singh Registration No.: IBBI/IPA-001/IP-P-01722/2019-2020/12653
9.	Address and e-mail of the interim resolution professional, as registered with the Board	South City Garden, 61 B. L. Saha Road, Tower-2 Flat-11 I, Kolkata - 700053 kamalprakashco@gmail.com Mobile. 9051911377
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address 41, B.B. Ganguly Street, 5 th floor, Room No. 5E, Kolkata-700012 cirp.dharitriinfra@gmail.com , Mobile. 9051911377
11.	Last date for submission of claims	02.01.2020 (14 days from the date of intimation of order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Surendra Kumar Agarwal IBBI/IPA-001/IP-P00825/2017-2018/11401 surendraka@gmail.com , Mobile No.70036-60854 2. Mr. Chandra Kumar Jain IBBI/IPA-001/IP-P00214/2017-2018/10414 ckcacs@yahoo.co.in , Mobile No. 97484-88836 3. Mr. Pradeep Kumar Goenka IBBI/IPA-002/IP-N00294/2017-2018/10851 goenka.pradeep@gmail.com , Mobile No.- 9830119363
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link https://ibbi.gov.in/downloadform.html Physical Address: https://www.ibbi.gov.in/ips-register/view-ip/1?name_ip

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the DHARITRI INFRAVENTURE PRIVATE LIMITED on [19/12/2019].

The creditors of DHARITRI INFRAVENTURE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before [02/01/2020] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31/12/2019
Place: KOLKATA



[Signature]
Kamal Prakash Singh
Interim Resolution Professional
IBBI/IPA-001/IP-P-01722/2019-2020/12653